

18-52 hrs.

RELEASE OF MEMBERS

MR. CHAIRMAN : The following telegram dated 15th December, 1983 addressed to the Speaker, Lok Sabha, by Superintendent of Police, Coimbatore Urban District, Tamil Nadu was received today :

“Shri C. T. Dhandapani, M. P. was released today (15-12-83) at 18.00 hours”.

The following wireless message dated 15th December, 1983 addressed to the Speaker, Lok Sabha, by the Superintendent of Police, Chengalpattu, West Kancheepuram, Tamil Nadu, was received today :—

“I have the honour to inform you that Shri T. Nagaratinam, Member of Lok Sabha, was taken into custody at 09.30 hours on 15.12.1983 at Tiruvallur Police Station under Section 151 Cr.P.C. and was released at 20.00 hours on the same day.”

The following wireless message dated 15th December, 1983 addressed to the Speaker, Lok Sabha, by the Deputy Superintendent of Police Thiruvannamalai, North Arcot, Tamil Nadu, was received today :

“Shri S. Murugain, MP and his followers who were arrested in Thiruvannamalai Town Police Station Crime No. 559/83 at 0900 hours today (15.12.83) were released on bail at 1800 hours.”

The following wireless message dated 15th December, 1983 addressed to the Speaker, Lok Sabha by the Superintendent of Police, Tirunelveli Est, Tamil Nadu, was received today :

“I have the honour to inform you that Shri D.S.A Sivaprakasham, MP, was released at 20.00 hours on 15.12.1983.”

The following telegram dated 15th December, 1983 addressed to the Speaker, Lok Sabha, by the Deputy Superintendent of Police, Thanjavur Town, Tamil Nadu, was received today :

“I have the honour to inform you that Shri Thazhai K.M. Karunanithi, Member of Parliament, who was arrested on 15.12.1983 at 11.15 hours in Thanjavur Town East Police Station Crime No. 2469 of 1983 was released on bail on 15.12.1983 at 19-00 hrs,”

The following telegram dated 15th December, 1983, addressed to the Speaker Lok Sabha by the Superintendent of Police Salem, Tamil Nadu was received today :

“I have the honour to inform you that Sarvashri K. Arunan M.P., C, Palaniappan, M.P., and M. Kandaswamy, M.P., who were arrested on 15-12-1983 at 10.30 hours, were released on bail. They have not been lodged in Jail.”

8.55 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from Secretary-General of Rajya Sabha :

“In accordance with the provisions of rule 111 of the Rules of procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Punjab Panchayat Samitis and Zilla Parishads (Temporary Supersession) Second Amendment Bill, 1983 which has been passed by the Rajya Sabha at its sitting held on the 16th December, 1983.